

15.37 hrs.

(iii) HIGH COURT AT PATNA (ESTABLISHMENT OF A PERMANENT BENCH AT BHAGALPUR) BILL, * 2003

Title: Introduction of the High Court at Patna (Establishment of a Permanent Bench at Bhagalpur) Bill, 2003.

श्री सुबोध राय (भागलपुर) : महोदय, मैं प्रस्ताव करता हूँ कि भागलपुर में पटना उच्च न्यायालय की एक स्थायी न्यायपीठ की स्थापना का उपबंध करने वाले विधेयक को पुर : स्थापित करने की अनुमति दी जाए।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a permanent Bench at Bhagalpur of the High Court at Patna."

The motion was adopted.

श्री सुबोध राय : महोदय, मैं विधेयक को पुर : स्थापित करता हूँ।

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**** Introduced with the Recommendation of the President**